

R.O.C.No. 5662A /2016/B2

CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No.35 / 2016

Thiru.G.N.Saravanakumar, Judicial Magistrate, Fast Track Court at Magisterial Level, Palani, is transferred and posted as Judicial Magistrate, Ottanchathiram, in the existing vacancy.

HIGH COURT, MADRAS
DATED :22 .03.2016.

SD/-
REGISTRAR GENERAL

R.O.C.No. 5662A /2016/B2

OFFICIAL MEMORANDUM

Sub: Courts and Judges – Civil Judge – Transfer and posting - Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No.35 / 2016, dated : .03.2016

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Thiru.G.N.Saravanakumar, Judicial Magistrate, Fast Track Court at Magisterial Level, Palani, who has been transferred and posted as Judicial Magistrate, Ottanchathiram , in the High Court's Notification cited above, is required to take charge of the post of Judicial Magistrate, Ottanchathiram, immediately.

On assuming the charge of the post of Judicial Magistrate, Ottanchathiram, he is required to hold full additional charge of the post of Judicial Magistrate, Fast Track Court at Magisterial Level, Palani, until further orders.

**HIGH COURT, MADRAS
DATED :22 .03.2016.**

**SD/-
REGISTRAR GENERAL**